

GOVERNMENT OF INDIA  
MINISTRY OF ROAD TRANSPORT AND HIGHWAYS  
**RAJYA SABHA**  
**UNSTARRED QUESTION NO. 432**  
ANSWERED ON 22/07/2026

**ROAD SAFETY MEASURES ON NATIONAL HIGHWAYS IN TAMIL  
NADU**

**432. DR. M. THAMBIDURAI:**

Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:

- (a) whether Government has identified accident-prone black spots on National Highways in Tamil Nadu;
- (b) the number of such black spots identified and rectified during the last three years;
- (c) whether any special road safety programme has been undertaken in Tamil Nadu to reduce fatalities; and
- (d) the funds allocated and utilised for rectification of black spots and improvement of road safety in the State during the last three years?

**ANSWER**

THE MINISTER OF ROAD TRANSPORT AND HIGHWAYS

(SHRI NITIN JAIRAM GADKARI)

(a) & (b) The Government identifies accident-prone black spots on various categories of roads throughout the country including the State of Tamil Nadu based on analysis/report of road accident data. Based on reports, a total of 1716 accident-prone black spots have been identified on National Highways in the State of Tamil Nadu. While the Short-term road safety measures have been carried out at all the identified black spot locations, long term road safety measures were required at 1298 locations, out of which long term road safety measures have already been completed in 732 locations. During the last three years, long-term rectification measures have been completed at 173 black spot locations.

(c) Government road safety schemes, including Prime Minister Road Accident Victims' Hospitalization and Assured Treatment (PM RAHAT), are being implemented in the State of Tamil Nadu. The Government has undertaken several road safety initiatives on National Highways in the State, including identification and rectification of accident-prone black spots through engineering improvements; carrying out Road Safety Audits at various stages of National Highway projects; providing road safety measures such as crash barriers, road markings, road studs, improved signages, delineators, rumble strips, pedestrian facilities, junction improvements, street lighting at critical locations and speed-calming measures, wherever required; deployment of Advanced Traffic Management Systems (ATMS), ambulance services and cranes on operational National Highway stretches; conducting regular safety inspections and enforcement in coordination with the State Government, Police and other stakeholders; and implementing road safety awareness programmes and capacity-building initiatives.

(d) Details of fund allocated (cost of works awarded) and utilized (expenditure incurred in

respect of completed and ongoing works) during last 3 years are as under :

| Year    | Fund Allocated (Rs in Cr.) | Fund Utilised (Rs in Cr.) |
|---------|----------------------------|---------------------------|
| 2023-24 | 1,281.78                   | 824.05                    |
| 2024-25 | 1,026.19                   | 471.38                    |
| 2025-26 | 1,345.68                   | 389.87                    |
| Total   | 3,653.65                   | 1,685.30                  |

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